

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:692
ANSWERED ON:25.02.2011
FUNCTIONING OF MCI AND NBE
Sugumar Shri K. ;Thamaraiselvan Shri R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to recast functioning of the Medical Council of India (MCI) and the National Board of Examination (NBE);
- (b) if so, the details thereof;
- (c) whether the Government proposes to bring them under the ambit of Prohibition of Unfair Practices Bill;
- (d) if so, the details thereof;
- (e) whether the Government has received any recommendations in this regard; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) & (b) The Ministry is considering setting up of an overarching regulatory body viz. National Commission for Human Resources for Health (NCHRH) with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled manpower in the health sector. The proposed Commission would subsume the Medical Council of India and the National Board of Examination (NBE).
- (c) No.
- (d) to (f) Does not arise.